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Title: Introduction of the Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2018 (*Amendment of section 3, etc.*).

SHRI N.K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill further to amend the Mahatma Gandhi National Rural Employment Guarantee Act, 2005.”

The motion was adopted.

SHRI N.K. PREMACHANDRAN : Sir, I introduce** the Bill.
